NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
PETITION NUMBER	: CP/43/2017	
NAME OF THE PETITIONER(S)	: P. Shanmugam & 4 others	
NAME OF THE RESPONDENT(S)	: Stahllform Technik Pvt Ltd	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
PH Arvindh Pandi Si-Adv. Jon Sicharan Pangar Athiban Vijay. A'	an Caunail fes ajan Petitionu	Attibus
R. Sankarharayanan Sr. Adv. for P. Gir. dharan Bominic S. Daned	Comsel for RI	BSD
Rahul Bolaji Vishnu Mohom	Courselfor R2-4	Vish

1.

2.

ORDER

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvindh Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R4 present and filed counter today. He is directed to furnish copy of the counter to the other side. The matter is posted for hearing of both the sides. Time is enlarged at their request. Put up on 23.11.2017 at 10.30 A.M.

-Sd-

K Anantha Padmanabha Swamy Member (Judicial)

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